GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:2772 ANSWERED ON:07.12.2009 SCHOOLS FOR SC CHILDREN Mahtab Shri Bhartruhari

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) Whether the Government has any proposal/project to run educational schools for Scheduled Caste (SC) children in the country; and
- (b) if so, the details thereof including the charges and the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

(a) & (b) Under a Central Sector Scheme of Grant-in-Aid to Voluntary Organizations working for Scheduled Castes, eligible organizations are provided grant-in-aid, for residential/non-residential schools and hostels at primary/secondary level. Grant-in-aid is provided for items such as honorarium to staff, purchase of books, stationery, uniforms, rented premises etc.